

**Central Administrative Tribunal
Principal Bench, New Delhi.
OA-3458/2015**
New Delhi this the 11th day of August, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

<ol style="list-style-type: none">1. Harish Chander Singh s/o Late Sh. P.S. Bisht r/o 22/1058 Lodi Colony, New Delhi.-110003 2. Gop Ram III s/o Late Sh. Dogi Ram r/o Village & P.O. Hasanpur Bhowapur, Ghaziabad, 3. Shyam Babu s/o Late Sh. Nathu Singh 226 Rajput Mohalla, Ghonda Delhi-110053 (all working as DEO-C, UPSC, New Delhi) (By Advocate : Mr. Deepak Verma)	...Applicants
Versus	
<ol style="list-style-type: none">1. The Secretary, Union Public Service Commission (UPSC) Dholpur House, Shahjhan Road, New Delhi-110001. 2. The Secretary, M/o Personnel, PG & Pensions North Block New Delhi -110001.	...Respondents
(By Advocate : Mr. Amit Yadav for Mr. Ravinder Aggarwal)	

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned counsel for the applicants has produced an order dated 02.08.2016 passed by the respondents by which relief as prayed for in this OA, has already been granted.

2. In view of the aforesaid, this OA has become infructuous and is dismissed as such.

**(Raj Vir Sharma)
Member (J)**

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**(Shekhar Agarwal)
Member (A)**

